### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

\*\*\*\*

# LOK SABHA UNSTARRED QUESTION NO. 187 TO BE ANSWERED ON MONDAY THE 29<sup>TH</sup> NOVEMBER, 2021 AGRAHAYANA 8, 1943

#### **Monitoring Norms of Directorate General of Valuation**

#### 187. SHRI M. SELVARAJ:

Will the Minister of FINANCE be pleased to state:

- (a) the guidelines/norms to monitor the under/over valued export/import issued by the Directorate General of Valuation in the country;
- (b) whether cases of violation of the said guidelines/ norms have come to the notice of the Government during the last three years and the current year;
- (c) if so, the details thereof, State/UT and companywise and the reasons therefor along with the action taken/being taken by the Government in such cases;
- (d) whether the Government has estimated the revenue loss on account of such under/over valued export/import across the country during the said period; and
- (e) if so, the details thereof and if not, the reasons therefor along with the manner in which such loss is likely to be recovered from the violators and the further steps taken/being taken by the Government in this direction?

## ANSWER MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) The Directorate General of Valuation conducts studies on various commodities and issues Valuation advisories/studies/alerts to guide assessment officers in verifying valuation of goods. The number of such Valuation advisories/studies/alerts issued is as below:-

Financial Year	Total no. of Valuation
	Alerts/Guidelines/Advisory/Study issued
2018-19	12
2019-20	9
2020-21	11
2021-22 (upto 31 <sup>st</sup> October 2021)	5

(b) to (e) Information is being collected and will be submitted shortly.